



**In the National Company Law Tribunal
Kolkata Bench, (Court-II), Kolkata**

IA (IB) No. 388/ (KB) /2023

In CP(IB) No. 204/ (KB) /2019

An Application under Section 22(3)(b) of the Insolvency and Bankruptcy Code, 2016;

In the Matter of:

Kotak Mahindra Bank Limited having its registered office at 27, BKC, C 27, G Block,
Bandra Kurla Complex, Bandra East Mumbai - 400 051.

... Financial Creditor

And

Multiple Hotels Limited having its registered office at 6, Milan Pally Deshpriya
Nagar, Kolkata - 700 020.

....Corporate Debtor

Date of Hearing: 03.07.2023

Date of Pronouncement of order: 21.11. 2023

Coram:

Smt Bidisha Banerjee	:	Member (Judicial)
Shri Balraj Joshi	:	Member (Technical)

Counsel appeared physically / through video Conferencing

Mr. TVL Narasimha Rao, IRP in person

Mr. Pratik Ghosh, Adv.	] For the Financial Creditor
Mr. Avishek Roy Chowdhury, Adv.	

Mr. Shaunak Mitra, Adv.	] For Suspended Board of CD
Mr. Niladri Bhattacharjee, Adv.	
Mr. Soham Bandyopadhyay, Adv.	
Mr. Aditya Chaturvedi, Adv.	

ORDER

Per Bidisha Banerjee, Member (Judicial):

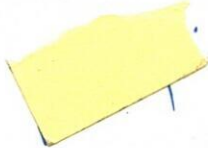
- This application has been preferred by Financial Creditor namely Kotak Mahindra Bank Limited seeking replacement of present IRP being Mr. Narasimha Rao Venkata Lakshmi Turlapati by Mr. Jitendra Lohia.

B



- b. We have seen the Minutes of the Meeting of the CoC conducted on 24.01.2023 under the Chairmanship of the present IRP Mr. Narasimha Rao Venkata Lakshmi Turlapati having reg. No. IBBI/IPA-002/IP-N00204/2017-18/10658 and in the presence of Kotak Mahindra Bank Limited, Financial Creditor with 100% voting share.
- c. We have also noted that the CoC has adopted the following Resolution:
“RESOLVED THAT the Committee of Creditors hereby approves the appointment of Mr. Jitendra Lohia havign Registration No. IBBI/IPA-001/P00170/2017-18/10339 and AFA No. AA1/10339/02/241223/105309 dated 05.12.2022 as the Resolution Professional based on his consent given in Form AA dated 20.10.2023 in the matter of CIRP of M/s. Multiple Hotels Pvt Ltd, Kolkata with the admission of CP(IB) No. 204/KB/2019 by Hon’ble NLCT-II, Kolkata”.
- d. In view of such, we find no impediment to replace Mr. Narasimha Rao Venkata Lakshmi Turlapati by Mr. Jitendra Lohia having Registration No. IBBI/IPA-001/P00170/2017-18/10339 and confirm Mr. Lohia as the RP for the CIRP of the Corporate Debtor.
- e. With the above directions, this application vide **IA(L.B.C)/388(KB)2023 is allowed and disposed of accordingly.**


Balraj Joshi
Member (Technical)


Bidisha Banerjee,
Member (Judicial)

Signed on this the 21st day of November, 2023

M. Jana, PS